only the General Managers but even the Divisional Superintendents have been taking out special trains? Wil! you please deny this or correct me on this?

Oral Answers

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SHRI O. V. ALAGESAN: I did not give that as the only reason. I only said that the importance attached to t'.ie annual inspections is not such as it is assumed. Certainly even now when these Inspectors go out on inspection they may have special trains and if it is going to help in the performance of their duties and if they are entitled to it, they may be provided with these special trains.

SHRI H. C. MATHUR: Sir, this does not answer my query.

MR. DEPUTY CHAIRMAN: More than 7 minutes have been spent on this question. No more supplementaries. Next question.

DEVELOPMENT SUSPENSE ACCOUNTS OT CHITTARANJAN LOCOMOTIVE WORKS

- *127. SHRI P. C. BHANJ DEO: Will the Minister for RAILWAYS be pleased to state
- (a) the number of years in which the Development Suspense Account of the Chittaranjan Locomotive Works is expected to be cleared;
- (b) what was the amount under that Account on the 31st of March, in each of the years 1951 and 1953; and
- (c) whether the creation of the above Account in the Chittaranjan Locomotive Works had been approved by the Comptroller and Auditor General of India?

MINISTER DEPUTY RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) It is not possible to indicate the number of years in which the Suspense Account will be cleared at this stage. The clearance should commence when production in Chittaranjan stabilises

to Questions at a cost below the landed cost of locomotives

(In lakhs)

- (b) 31st March 1951 ... Rs. 12.57 31st March 1953 ... ,, 12W89
- (c) Specific approval of the Comp troller and Auditor General of India not obtained but the Audit was Department advised of the was matter and the accounts of the Chittaranjan Locomotive Works containing the balances under the Development Suspense Account have been certified by Audit.
- SHRI P. C. BHANJ DEO: May I know, Sir, whether the annual accounts of the Chittaranjan Locomotive Works have been published?
- SHRI O. V. ALAGESAN: I think they should have been published.
- SHRI P. C. BHANJ DEO: May I know, Sir, the reasons for the railway department not consulting the Comptroller and Auditor General of India in the compilation of these accounts?
- SHRI O. V. ALAGESAN: As I said, Sir, this is a very well recognized commercial practice. Though the Comptroller and Auditor General was not specifically consulted, it has bern approved by the Auditor.
- SHRI P. C. BHANJ DEO: Can the hon. Minister let me know the year to which the latest published accounts of Chittaranjan Locomotive Works relate?
- SHRI O. V. ALAGESAN: Sir, I should like to have notice.

SCHEME FOR ENVIRONMENTAL SANITATION

- *128. SHRI P. C. BHANJ DEO: Will the Minister for HEALTH be pleased to state:
- (a) whether Government have prepared any programme for large scale environmental sanitation;
- (b) if so, when the programme is proposed to be launched; and

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(c) which parts of the country will be benefited by this programme?

MINISTER **HEALTH** THE FOR (Rajkumari **A**MRIT KAUR): (a) and (b). Government have under consideration National Water a Supply and Sanitation Scheme as a measure to improve environmental sanitation in the country. Scheme, in so far as it relates to urban water supply and drainage, has already been sanctioned and/ circulated to Governments and their proposals have been invited by the 1st of October 1954. The rural part of the Scheme should be ready very shortly.

(c) All States which participate in the Scheme.

SHRI P. C. BHANJ DEO: May I know, Sir> what percentage of the population in India now enjoys the benefit of safe drinking water?

RAJKUMARI AMRIT KAUR: It is impossible for me to give statistics, but I have to admit, with regret, that the large majority of our people do not get a pure drinking water

DR. W. S. BARLINGAY: If and when the Scheme for rural areas is ready, will the hon. Minister kindly lay a statement showing details of that programme on the Table of this House?

RAJKUMARI AMRIT KAUR: Well, Sir, as soon as I hear as to which States are participating, and what their schemes are, I shall be very happy to lay a statement on the Table of the House.

SHRI B. C. GHOSE: May I know. Sir. if there are any conditions attached to the States' participation? If so, what are the conditions?

RAJKUMARI AMRIT KAUR: The usual conditions that are laid down in respect of all the schemes that are put up by the Planning Commission. It is a question of fifty-fifty.

SHRI GOVINDA REDDY: May I ask for details of the urban scheme?

RAJKUMARI AMRIT KAUR: I can only say that the money given for urban schemes by the Centre will be in the shape of loans, whereas the money given to the rural areas will be in the shape of an outright grant.

to Questions

SHRI GOVINDA REDDY: May I know, Sir, whether there is any special method which is going to be devised with regard to this Sanitation Scheme, or, who will administer the Scheme?

RAJKUMARI AMRIT KAUR: Sir, naturally it is the local areas that will put up the schemes and will administer them. The only condition laid down by the Centre is that no water-supply shall be brought into being without proper drainage and sewage.

DR. W. S. BARLINGAY: When will such a scheme be ready?

RAJKUMARI AMRIT KAUR: I have already had a meeting of the Ministers of Local Self-Government. They are all very keen on it. The amount of Rs. 6 crores has been sanctioned for urban supply. Their schemes are awaited by the 1st of October.

DR. W. S. BARLINGAY: necessary that such a scheme should be laid before the Health Council before it is presented to Parliament?

RAJKUMARI AMRIT KAUR: No, Sir.

SHRI H. C. DASAPPA: Is there any rough estimate of what this rural sanitation will uost?

RAJKUMARI AMRIT KAUR: It will run into so many crores that it will be almost phenomenal.

SHRI H. C. DASAPPA: Then how are we to tackle this question of sanitation in the rural areas where the Government of India proposes to make grants?

RAJKUMARI AMRIT KAUR; There again the States will be asked to give priority to those areas which are suffering most.

PROF. G. RANGA: Every area as suffering.

SHRI D. NARAYAN: May I know if any money is sanctioned for this year?

RAJKUMARI AMRIT KAUR: Yes, Sir. The money is sanctioned for the remaining year and eight months of the first Five Year Plan and it will be'continued in the second Five Year Plan also.

SHRI D. NARAYAN: What is that amount?

SHRI B. C. GHOSE: Does it follow that if any State cannot put up the money that they should under the scheme, the inhabitants of those areas will not get good water?

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RAJKUMARI AMRIT KAUR: Well, Sir, after all, the States must put up schemes.

MR. DEPUTY CHAIRMAN; It is primarily the concern of the State Governments—health and sanitation.

'SHRI B. C. GHOSE: The purpose of asking my question was that in view of the importance of the Scheme, wlh not the Central Government see th it as to whether the State Governments can put up the money or not, and that the Scheme should go through?

MR. DEPUTY CHAIRMAN: That is a suggestion for action.

*129. [For answer vide cols. 862-863 infra.]

CONSTRUCTION OF RAILWAY LINES IN ORISSA

- *130. SHRI S. PANIGRAHI: Will the Minister for RAILWAYS be pleased to state:
- (a) the total mileage of railway lines constructed in Orissa during the years from 1950-51 to 1953-54;

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(b) the mileage of railway lines proposed to be constructed in State during the year 1954-55; and

to Questions

(c) the amount already spent construction and the amount estimated to be spent for the pro posed construction?

THE **DEPUTY** MINISTER RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) No, railway lines have been constructed in Orissa during the period 1950-51 to 1953-54.

- (b) There are only 7 months of the financial year 1954-55 remaining and it is doubtful whether the construction of any new railway line can be commenced in Orissa in this period.
 - (c) Does not arise.

SHRI S. PANIGRAHI: May I know, Sir, which lines are being constructed under the Five Year Plan?

SHRI O. V. ALAGESAN: We are having under consideration the construction of three lines in Orissa for the second Five Year Plan period.

SHRI S. PANIGRAHI: May I know. Sir, the names of the lines which are contemplated?

SHRI O. V. ALAGESAN: (1) Sam-balpur-Titilagarh; (2) Ttourkela-Taldih; and (3) Barabil-Jdda-Koira.

SHRI S. N. DWIVEDY: May I know why the branch line from Jagatpur to Kendrapara, which was recommended by the Government of Orissa, has not been iiuluded in this new scheme?

SHRI O. V. ALAGESAN; I should like to have notice.

SHRI S. N. DWIVEDY: Is it not a fact that the Government of Orissa recommended the construction of this line, and representation was made to the Railway Minister to this effect when he visited Orissa?